

ITEM NO.17

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2223/2024

AJEET SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

)

Date : 30-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Utkarsh Sharma, AOR

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Sriharsh N Bundela, Adv.
Mr. Sarthak Chandra, Adv.

Mr. Chiranjeev Johri, Adv.
Mr. Pradeep Kumar Mathur, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 have filed counter affidavit.

Await original records from the High Court as well as
Trial Court. D.O. letter be issued.

List again on 22.10.2024.

SUJATA SINGH
Registrar

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